

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1347  
ANSWERED ON:01.12.2005  
ACQUISITION OF BARAK MISSILES  
Verma Shri Ravi Prakash

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has acquired Barak Missiles from Israel;
- (b) if so, whether there were a number of irregularities committed in the process to procure the Barak Missiles;
- (c) if so, the details thereof;
- (d) whether the Government proposed to conduct CBI inquiry into the alleged irregularities; and
- (e) if so, the steps taken by the Government to book the culprits?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (e): India has acquired missiles for Barak-I Anti Missile Defence (AMD) systems. There has been no allegation of any irregularities in the acquisition of the missiles. However, certain allegations were raised regarding the procurement of Barak-I AMD Systems. Since the acquisition of Barak-IAMD Systems figured in the Tehelka tapes, the case has been referred to CBI for investigation.